COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 258 of 2015

Dated: 23rd November, 2017

In the matter of:

Punjab State Power Corporation Ltd. & Anr. ... Appellant(s)

Vs.

M/s. G.N. General Mills & Anr. ... Respondent(s)

ORDER

The Bench did not assemble today.

The matter is listed for hearing on <u>15.12.2017.</u>

PS/Court Master